

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6731
ANSWERED ON:07.05.2015
PENALTY FOR SHORTFALL / EXCESS PRODUCTION OF COAL
Mondal Shri Sunil Kumar

Will the Minister of COAL be pleased to state:

- (a) whether any penalty or prize is to be imposed/awarded upon any subsidiaries of Coal India Limited for their shortfall and excess production of coal against the targets fixed;
- (b) if so, the details thereof; and
- (c) the amount of penalty imposed and prize money awarded to these subsidiaries during the current year, if any?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

- (a) No Sir. However, MOU rating of the company depends on the achievement of targets fixed.
- (b)&(c) Does not arise in view of reply to Qn. (a) above.